

## ORISSA HIGH COURT

### FILING REPORT AS ON :22/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/2465/2026	BALARAM DAS VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GUDARI /102 /2025 ( //	AOR20220001631C202600019
2	D-BLAPL/2467/2026	MD. NAZIR @ BATIN VS STATE OF ODISHA	SWARAJ PATEL VS	RAJGANGPUR /592 /2025 ( //	AOR20220000246C202600003
3	D-BLAPL/2470/2026	SK. MANTAZ @ SK. MAMTAZ VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	SPL.TASK FORCE /14 /2020 ( //	
4	D-BLAPL/2473/2026	PREMALAL NAIK VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	/ /0 ( //	
5	D-BLAPL/2480/2026	ASTU MAJHI VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	MAIDALPUR /120 /2025 ( //	
6	D-BLAPL/2483/2026	ANUPAM CHAND VS STATE OF ODISHA	UMAKANTA BARIK VS	UMERKOTE /2 /2026 ( //	
7	D-BLAPL/2490/2026	DORA @ RAMAKANTA SAHOO VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	MOTANGA /498 /2025 ( //	
8	D-BLAPL/2492/2026	BALMIKI KUMBHAR VS STATE OF ODISHA	AKSHYA KUMAR SAHOO VS	BOUDH /521 /2025 ( //	
9	D-BLAPL/2494/2026	MD. HUNAR @ MOHAMMED HUNAR VS STATE OF ODISHA	DEVASHIS PANDA VS	KUTRA /313 /2025 ( //	
10	D-BLAPL/2503/2026	NABA @ PADMANABHA CHAND VS STATE OF ODISHA	AMITAV TRIPATHY VS	PAIKMAL /110 /2025 ( //	
11	D-BLAPL/2506/2026	MANORANJAN JENA VS STATE OF ODISHA	DIPTIMAYEE LENKA VS	ABHAYACHANDPUR /51 /2024 ( //	AOD20240000324C202600002

## ORISSA HIGH COURT

### FILING REPORT AS ON :22/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
12	D-BLAPL/2511/2026	SUBHAM SAHU VS STATE OF ODISHA	RAJENDRA KUMAR SAHU VS	DIGAPAHANDI /99 /2025 () //	
13	D-BLAPL/2517/2026	ASHUTOSH KUMAR GOUTAM @ BABLU KILLO @ ASHUTOSH KUMAR TANTARAY VS STATE OF ODISHA	SHILPA SINGH VS	PUINTALA /374 /2024 () //	
14	D-BLAPL/2518/2026	PINTU @ BRAJABANDHU MAHAKUD VS STATE OF ODISHA	OM PRAKASH SARAN VS	MOTANGA /498 /2025 () //	AOR20220000371C202600017
15	D-BLAPL/2530/2026	SAMUEL MOHANTY VS STATE OF ODISHA	SOMANATH MITRA VS	/ /0 () //	
16	D-BLAPL/2541/2026	CHIKUN KUMAR NAYAK @ CHIKU @ TRILOCHAN NAYAK VS STATE OF ODISHA	RAMBAS ACHARY VS	TIGIRIA /287 /2025 () //	
17	D-BLAPL/2544/2026	DEBENDRA KUMAR PAIK VS STATE OF ODISHA	T. NARAYANA MURTY VS	S.P.(CID-CRL),CUTTACK /17 /2021 () //	AOR20220002995C202600005
18	D-BLAPL/2546/2026	SUKHADEB NAG @ ORRO VS STATE OF ODISHA	AMITAV TRIPATHY VS	PADAMPUR /201 /2025 () //	
19	D-BLAPL/2549/2026	BHARAT PARIDA @ KUNA VS STATE OF ODISHA	ARUNA KUMAR NAYAK VS	INFOVALLY UPD BHUBANESWAR /346 /2025 () //	AOR20220001266C202600002
20	D-BLAPL/2551/2026	GOURA @ SUDAM BISOYI VS STATE OF ODISHA	KURESH PRASAD DASH VS	BHANJANAGAR /621 /2024 () //	AOR20220001390C202600001
21	D-BLAPL/2552/2026	DUSASANA PRADHAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	SUBALAYA /27 /2023 () //	
22	D-BLAPL/2556/2026	SANJAY KHADIA VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	BURLA /329 /2024 () //	AOR20220002454C202600011
23	D-BLAPL/2558/2026	MANORANJAN DAS	KULDEEP MOHANTY	BALIAPAL /382 /2025	AOD20240000012C202600018

## ORISSA HIGH COURT

### FILING REPORT AS ON :22/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/2559/2026	PAPU @ RASHMI RANJAN BEHERA @ ROUT	GYANA RANJAN DHAL	AIR FIELD P.S. /354 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/2562/2026	AJU @ AJAY PARIDA	PRAMOD KISHORE CHAND	DHENKANAL SADAR /108 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/2563/2026	KARNA MOHANTY	SIBA RANJAN POLAI	PURUSHOTTAMPUR /579 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/2567/2026	BASANTA PRADHAN	TARA PRASAD MOHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/2569/2026	BANAMALI BEHERA	TARA PRASAD MOHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/2570/2026	CHANDAN DAS @ BHOI	TARA PRASAD MOHAPATRA	BASELI SAHI PS /190 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/2571/2026	DEBABRATA @ DEVBRAT DAS	HIMANSU SEKHAR PRADHAN	DHAMARA PS /63 /2024	AOR20220001615C202600012
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/2573/2026	MYLAPALLI MALLESWAR RAO	DEBIDUTTA MOHAPATRA	DELANGA /379 /2025	AOD20220004576C202600011
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/2575/2026	JUNESH NAIK	SANTOSH KUMAR MAHANTY	/ /	AOD20240000242C202600015
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/2580/2026	BHARAT BEHERA @ TIHILU	AMIT KUMAR NATH	BAGDIA /234 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/2585/2026	RAHUL PRADHAN	BISWABHUSAN DAS	PARADEEP LOCK /380 /2025	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :22/01/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
35	D-BLAPL/2589/2026	STATE OF ODISHA RABINDRA MOHARANA VS	BIKRAM CHANDRA GHADEI VS	// NISCHINTAKOILI /2 /2026 ()	
36	D-BLAPL/2593/2026	STATE OF ODISHA DILESWAR RANBIDA VS	SANKAR PRASAD PADHI VS	// BURLA /464 /2025 ()	AOR20230000459C202600002
37	D-CMP/3193/2026	STATE OF ODISHA BIJAY MOHAPATRA VS	ASHOK KUMAR SAHOO VS	// // ()	AOD20240000557C202600003
38	D-CMP/3231/2026	BIJAY SAMANTARAY ANSHUMAN ROUT VS	ANUPAM DASH VS	// // ()	
39	D-CMP/3264/2026	RAMAKANTA ROUT SASMIT KUMAR SAHU VS	DURGA PRASAD JENA VS	// // ()	
40	D-CMP/3272/2026	PRITAM INFRA PVT. LTD., BALASORE MAHENDRA KUMAR PANDEY VS	ASWINI KUMAR DASH VS	// // ()	
41	D-CMP/3274/2026	PHULENDRA KUMAR PANDEY DEEPAK KUMAR MISHRA VS	BHAWANI SANKAR PANIGRAHI VS	// // ()	
42	D-CMP/3297/2026	MAMATA KAR PRASANT KUMAR PARIDA VS	BHASKAR CHANDRA PANDA VS	// // ()	
43	D-CMP/3324/2026	SAROJINI BEHURIA TANMAY PARIJA VS	ALOK KUMAR MOHANTY VS	// // ()	
44	D-CMP/3362/2026	CHINMAYA PARIJA ARUN SHYANTI VS	BIKRAM KESHARI BAL VS	// // ()	
45	D-CMP/3365/2026	DASARATHA SHYANTI MANORANJAN BEHERA VS	SANDIPANI MISRA VS	// // ()	
		SAMBHUNATH BEHERA		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :22/01/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
46	D-CMP/3373/2026	AJIT KUMAR MOHAPATRA VS KAILAS CHANDRA SAHU	VIVEKANANDA JENA VS	// ()	
47	D-CMP/3374/2026	PRAHALLAD BEHERA VS KAILAS CHANDRA SAHU	VIVEKANANDA JENA VS	// ()	
48	D-CONTC/3173/2026	DURGA PRASAD PADHI VS USHA PADHI, I.A.S	PRASANTA KUMAR TRIPATHY VS	// ()	
49	D-CONTC/3186/2026	PRADIPTA KUMAR SWAIN VS ARAVIND AGRAWAL, I.A.S	SOMA PATNAIK VS	// ()	
50	D-CONTC/3189/2026	SITARAM DEHERI VS SITARAM DEHERI, SEC., HIGHER EDUCATION DEPT., BHUBANESWAR	SOMA PATNAIK VS	// ()	
51	D-CONTC/3191/2026	BANAMBAR BEHERA VS ARAVIND AGRAWAL, I.A.S	SOMA PATNAIK VS	// ()	
52	D-CONTC/3192/2026	RAMAKRUSHANA SUAR VS JA YADRATHA ACHARYA, TAHASILDAR TIHIDI	ADV VS	// ()	AOD20240000656C202600003
53	D-CONTC/3203/2026	FIROZA BIBI VS SACHIN RAMCHANDRA JADHAV, IAS	SANJEEV UDGATA VS	// ()	
54	D-CONTC/3204/2026	MANAGING COMMITTEE OF CHAKADOLA BIDYAPITHA, MALAKPUR VS BIRENDRA KERKERA, DIRECTOR, SECONDARY EDUCATION, ODISHA	PHILIP MANJUNATH RAHOO VS	// ()	
55	D-CONTC/3209/2026	M.C. OF BHAIRABILAL U.P. SCHOOL, INDALO-HARIANVA. VS DR.N.THIRUMALA NAIK, IAS	ADV VS	// ()	
56	D-CONTC/3217/2026	SUJATA DAS VS ANJALI MACHHKHANDA, SECRETARY DISTRICT LEGAL SERVICES AUTHORITY, NAYAGARH	ADV VS	// ()	AOR20230000709C202600006
57	D-CONTC/3219/2026	PRASANT KUMAR SAHOO	ADV	//	AOR20230000709C202600005

**ORISSA HIGH COURT**

**FILING REPORT AS ON :22/01/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
58	D-CONTC/3229/2026	VISHAL KUMAR DEV, SECRETARY DEPARTMENT OF ENERGY BHASAN SEKHAR PATI	ADV.	//	
		VS	VS	()	
59	D-CONTC/3246/2026	PRATIK KUMAR ROUT, SUPERINTENDING ENGINEER, RWS AND S DIVISON, NABARANGPUR KHIROD KUMAR BARAL	ADV.	//	
		VS	VS	()	
60	D-CONTC/3255/2026	SHYAMSUNDAR TUDU, SETTLEMENT OFFICER, MAJOR SETTLEMENT OFFICE, CUTTACK KRUSHNA CHANDRA PATRA	ADV.	//	
		VS	VS	()	
61	D-CONTC/3259/2026	DR.N.THIRUMALA NAIK, COMM. CUM SEC., SCHOOL AND MASS EDUCATION DEPT., KHURDA DEBADHI CHARAN SAHU	ADV	//	AOR20220001535C202600012
		VS	VS	()	
62	D-CONTC/3288/2026	SHUBA SHARMA, PRINCIPAL SECRETARY WATER RESOURCES DEPTT. MANASI MOHAPATRA	ADV.	//	
		VS	VS	()	
63	D-CONTC/3292/2026	ANIL KANTA TRIPATHY, ENGINEER IN CHIEF (CIVIL), WORKS DEPT., BHUBANESWAR ANITA KUMARI TRIPATHY	ADV.	//	
		VS	VS	()	
64	D-CONTC/3294/2026	DR.N.THIRUMALA NAIK, IAS RAMESH CHANDRA DAS	ADV.	//	
		VS	VS	()	
65	D-CONTC/3296/2026	AMBIKA BHUYAN, TAHASILDAR, BAHANAGA SAI SATYA SWARUPAY	ADV.	//	
		VS	VS	()	
66	D-CONTC/3305/2026	SWORUP NANDAN BEHERA, TAHASILDAR, KUJANG ABINASH SAMANTA	A.K.OTTA	//	AOR20230000623C202600007
		VS	VS	()	
67	D-CONTC/3306/2026	N.B.S. RAJPUT, CHIEF MANAGING DIRECTOR O.S.R.T.C GOURANGA CHARAN PANDA	ADV.	//	
		VS	VS	()	
68	D-CONTC/3321/2026	SAGAR MOHANTY, ENGINEER IN CHIEF, WATER RESOURCES, ODISHA GAJAMATI KARSEL	ADV.	//	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :22/01/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
69	D-CONTC/3325/2026	P.K.PATRO, DISTRICT LABOUR OFFICER, ROURKELA NILABATI MAJHI VS	ADV. VS	// // 0	
70	D-CONTC/3328/2026	P.K.PATRO, DIST. LABOUR OFFICER,ROURKELA SANTOSHI KUWARDAR VS	ADV. VS	// // 0	
71	D-CONTC/3331/2026	P.K.PATRO, DIST. LABOUR OFFICER,ROURKELA HIRAN PYARI TIRKEY VS	ADV. VS	// // 0	
72	D-CONTC/3335/2026	P.K.PATRO, DIST. LABOUR OFFICER,ROURKELA ASHISH BURH VS	ADV. VS	// // 0	
73	D-CONTC/3337/2026	P.K.PATRO, DIST. LABOUR OFFICER,ROURKELA JYOTI KULLU VS	ADV. VS	// // 0	
74	D-CONTC/3339/2026	INDRAMANI TRIPATHY, I.A.S SEBSIANA KULLU VS	ADV. VS	// // 0	
75	D-CONTC/3343/2026	INDRAMANI TRIPATHY, I.A.S SUBHADRA CHHATRIA VS	ADV. VS	// // 0	
76	D-CONTC/3345/2026	INDRAMANI TRIPATHY, I.A.S JHADI KISHAN VS	ADV. VS	// // 0	
77	D-CONTC/3346/2026	INDRAMANI TRIPATHY, I.A.S PHUDANASIA SAMAD VS	ADV. VS	// // 0	
78	D-CONTC/3347/2026	INDRAMANI TRIPATHY, I.A.S JASINTA XALXO VS	ADV. VS	// // 0	
79	D-CONTC/3361/2026	INDRAMANI TRIPATHY, I.A.S PRABASINI PANDA VS ARAVIND AGRAWAL, IAS	ADV. VS	// // 0 //	

## ORISSA HIGH COURT

### FILING REPORT AS ON :22/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
80	D-CONTC/3368/2026	SK.SAMSUL AREFIN VS DR.N.THIRUBALA NAIK, COMM-CUM-SECRETARY, SCHOOL AND MASS EDUCATION DEPT.,BHUBANESWAR, KHORDHA	ADV. VS	// (	
81	D-CONTC/3369/2026	AKSHAYA KUMAR SINGH VS DR.N.THIRUBALA NAIK, COMM-CUM-SECRETARY, SCHOOL AND MASS EDUCATION DEPT.,BHUBANESWAR, KHORDHA	ADV. VS	// (	
82	D-CONTC/3370/2026	DILLIP KUMAR SINGH VS DR.N.THIRUBALA NAIK, COMM-CUM-SECRETARY, SCHOOL AND MASS EDUCATION DEPT.,BHUBANESWAR, KHORDHA	ADV. VS	// (	
83	D-CONTC/3371/2026	SALIMDHAR MAJHI VS TULA MUDULI, TAHASILDAR, KODINGA	MANOJ KUMAR PATI VS	// ( //	
84	D-CRLA/2481/2026	RASHMIRANJAN ROUL VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	AUL /368 /2023 ( //	
85	D-CRLA/2528/2026	JAGABANDHU BHATRA VS STATE OF ODISHA	AMIT KUMAR SAHU VS	KOTPAD /11 /2023 ( //	AOR20220001298C202600006
86	D-CRLA/2540/2026	RATIRANJAN ROUT @ ROUSTRAY VS STATE OF ODISHA	RAMA CHANDRA MOHANTY VS	SPL.TASK FORCE /7 /2022 ( //	
87	D-CRLA/2557/2026	AJAYA KUMAR MALLICK VS STATE OF ODISHA(VIG.)	AKSHAYA KUMAR SAHOO VS	VIGILANCE PS (BERHAMPUR) /15 /2023 ( //	
88	D-CRLA/2596/2026	JHUNI@MANAMOHAN NAIK VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	ATHGARH /136 /2025 ( //	
89	D-CRLLP/2516/2026	STATE OF ODISHA VS GUNDU @ DIPUN NAHAKA	UDIT RANJAN JENA, A.G.A. VS	HARICHANDANPUR /8 /2022 ( //	LOD20240000194C202600027
90	D-CRLLP/2533/2026	BASANTI PALEI VS STATE OF ODISHA	LALATENDU KANUNGO VS	Bamapada (Industrial Area) /199 /2021 ( //	
91	D-CRLLP/2535/2026	BASANTI PALEI	LALATENDU KANUNGO	Bamapada (Industrial Area) /199 /2021	

## ORISSA HIGH COURT

### FILING REPORT AS ON :22/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
92	D-CRLLP/2537/2026	BASANTI PALEI	LALATENDU KANUNGO	Bamapada (Industrial Area) /199 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-CRLLP/2539/2026	BASANTI PALEI	LALATENDU KANUNGO	Bamapada (Industrial Area) /199 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-CRLMC/2471/2026	LIPIKA SAHOO	PRANAYANEE DASMOHAPATRA	CHAULIAGANJA /261 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CRLMC/2472/2026	SEK. ABADUL MAJID@SK. ABDUL MOZID	BISWAJEET PATNAIK	DHAMNAGAR /125 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CRLMC/2493/2026	BINOD BIHARI BHOI	HAREKRUSHNA MALIK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLMC/2508/2026	MAHESWAR NAYAK	AMITAV TRIPATHY	BHUBANESWAR VIGILANCE /36 /2008	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
98	D-CRLMC/2515/2026	BULU DIGAL	JUGALA KISHORE PANDA	MANAMUNDA /8 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLMC/2522/2026	SWARUPA MAHAPATRA @ SWAROOPA MOHAPATRA	SOUMYA MISHRA	/ /0	
		VS	VS	()	
		SINDHU SATPATHY		//	
100	D-CRLMC/2527/2026	KUMARESH BARIK	SATYABAN SAHOO	BHADRAK RURAL /282 /2024	
		VS	VS	()	
		SHASHADHAR PANDA		//	
101	D-CRLMC/2532/2026	NIGAM INSTITUTE OF ENGINEERING AND TECHNOLOGY, BISSA	LOUTY, BISWA BOSE	/ /0	
		VS	VS	()	
		SADHU CHARAN PALEI		//	
102	D-CRLMC/2550/2026	TINKU @ PRALAYA MEHER	SATYA RANJAN MULIA	BARGARH /101 /2014	
		VS	VS	()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :22/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
103	D-CRLMC/2553/2026	STATE OF ODISHA NIRANJAN SAHU @ RANU SAHU VS	ASHOK DAS VS	// BERHAMPUR SADAR /192 /2008 ()	
104	D-CRLMC/2554/2026	STATE OF ODISHA KARTIKESWAR MALLIK @ PAPU VS	SEKH ZAKIR HUSSAIN VS	// KAMAKHYANAGAR /188 /2023 ()	
105	D-CRLMC/2555/2026	STATE OF ODISHA TIALK GUNJIA VS	SEVATI SOREN VS	// NANDAPUR /6 /2017 ()	AOR20220003775C202600002
106	D-CRLMC/2566/2026	STATE OF ODISHA SANJAY KUMAR DEHURY VS	AKSHAYA KUMAR SAHOO VS	// KUNDHEIGOLA /218 /2024 ()	
107	D-CRLMC/2578/2026	STATE OF ODISHA NIGAM INSTITUTE OF ENGINEERING AND TECHNOLOGY, BILASIPADA VS	LOKIT PRASAD BOSE VS	// //0 ()	
108	D-CRLMC/2586/2026	SADHU CHARAN PALEI RAJ NARAYAN PATNAIK VS	PRATIK DASH VS	// PAPADAHANDI /235 /2013 ()	
109	D-CRLMP/2478/2026	STATE OF ODISHA HARIPADA MANDAL VS	ASHOK KUMAR SAHOO VS	// MARINE PS AT JAMBO /253 /2025 ()	AOD20240000557C202600004
110	D-CRLMP/2484/2026	STATE OF ODISHA SARASWATI PANI VS	DEBASIS SAHOO VS	// //0 ()	
111	D-CRLMP/2542/2026	STATE OF ODISHA SUBRAT KUMAR MISHRA VS	BARUNADITYA MOHAPATRA VS	// //0 ()	
112	D-CRLMP/2543/2026	STATE OF ODISHA S.PRASAD RAO VS	BARUNADITYA MOHAPATRA VS	// //0 ()	
113	D-CRLREV/2486/2026	STATE OF ODISHA SOURAV KUMAR SAHOO VS STATE OF ODISHA	ABHAY KHANDELWAL VS	// CHAULIAGANJA /240 /2025 ()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :22/01/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
114	D-CRLREV/2489/2026	BHASKAR SARDAR VS STATE OF ODISHA	GYANA BEHERA VS	//0 () //	
115	D-CRLREV/2502/2026 CRLREV/82/2026	GANESWAR KARMI VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	TITILAGARH /161 /2005 A.D.J.,TITILAGARH(Balangir) CRA/0000015/2025	AOD20240000333C202600001
116	D-CRLREV/2529/2026	BISWANATH PURTY VS SABITA PURTY	RAMESH CHANDRA MAHARANA VS	//0 () //	
117	D-EXP/3311/2026	GANESH CHANDRA SHAH@SHAH VS ORISSA STATE FINANCIAL CORPORATION LTD., CUTTACK	SURYA PRATAP DEO VS	// () //	
118	D-GUAP/3208/2026	PAWAN KUMAR AGARWALLA VS DEBAKI NANDAN DHANUKA	AKSHYA KUMAR SAHOO VS	// () //	
119	D-LAA/3195/2026	PADMA KESHARI NAIK VS LAND ACQUISITION OFFICER, KALAHANDI	DHANANJAYA MUND VS	// () //	AOR20220001492C202600022
120	D-LAA/3220/2026	LAND ACQUISITION OFFICER, BOLANGIR VS RADHE SHYAM KUANR	PRABIR KUMAR RAY,A.G.A VS	// () //	LOD20240000194C202600028
121	D-LAA/3222/2026	LAND ACQUISITION ZONE OFFICER OF BOLANGIR VS AKHILA KARNA	SABITA RANJAN PATTNAIK,A.G.A VS	// () //	LOD20240000200C202600027
122	D-LAA/3287/2026	LAND ACQUISITION ZONE OFFICER BOLANGIR VS AMIT KUMAR NIALI	SABITA RANJAN PATTNAIK,A.G.A VS	// () //	LOD20240000172C202600022
123	D-MACA/3196/2026	MANAGER, T.P. HUB, ORIENTAL INSURANCE CO.LTD., BALASORE VS KASTURI BADU	TOUSIA PRASAD DUTTA VS	// () //	
124	D-MACA/3210/2026	M/S. ORIENTAL INSURANCE CO.LTD., BALASORE VS RANJITA BARIK	GIRIJA PRASAD DUTTA VS	// () //	
125	D-MACA/3359/2026	ASSISTANT MANAGER, LEGAL M/S. CHOLAMANDA VS M/S. ORIENTAL INSURANCE CO.LTD., BBSR	TOUSIA PRASAD DUTTA VS	// () //	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :22/01/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		PANCHANAN BEURA		//	
126	D-MACA/3372/2026	SUBASH CHANDRA SAHOO	PRATAP CHANDRA CHHINCHANI	//	
		VS	VS	()	
		B.M., BAJAJ ALLIANZ GENERAL INSURANCE CO.LTD., SUNDARGARH		//	
127	D-MATA/3228/2026	LAXMI DAS	DIPTI RANJAN BHOKTA	//	
		VS	VS	()	
		RITESH KUMAR SINGH @ CHHOTU		//	
128	D-MATA/3236/2026	UPENDRA NARAYAN SAHU	SIDDHESWAR BAUG	//	
		VS	VS	()	
		SUNITA SAHU		//	
129	D-MATA/3260/2026	DIBYAKANTA GIRI@PUKULU	RAMANATH ACHARYA	//	
		VS	VS	()	
		PINKYLATA GIRI@JHUNU		//	
130	D-MATA/3284/2026	SANJAYA KUMAR SINGH @ SANJAY KUMAR SINGHGHANASHYAM MUDULI		//	AOR20220002820C202600006
		VS	VS	()	
		SASMITA SINGH @ SENAPATI		//	
131	D-MSA/3214/2026	GRAND BAZAAR DEVELOPERS LLP, BBSR	SOUMYA MISHRA	//	
		VS	VS	()	
		SUNIL KUMAR MOHAPATRA		//	
132	D-RPFAM/3309/2026	JOGESWAR KAR	ACHYUTANANDA PATTANAIK	//	AOD20240000586C202600014
		VS	VS	()	
		MAMA KUMARI DASH @ KAR		//	
133	D-RPFAM/3342/2026	SREEREKHA PATTANAIK	BISWAJIT PARIDA	//	
		VS	VS	()	
		UMESH CHANDRA MOHANTY		//	
134	D-RSA/3223/2026	SATAR KALAPAHAD	SOUMYA MISHRA	//	
	RSA/48/2026	VS	VS	2ND A.D.J,KHURDA(Khordha )	
		ZULFIKAR ALLI KHAN		RFA/0000010/2019	
135	D-RVWPET/3179/2026	SK. HARSH UDDIN	ADV.	//	
		VS	VS	()	
		DIRECTOR, INTERIM TEST RANG (I.T.R), BALASORE		//	
136	D-RVWPET/3239/2026	PRAMOD KUMAR SAHU	GOPINATH MISHRA	//	
		VS	VS	()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :22/01/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-TRP(C)/3286/2026	STATE OF ODISHA RASMITA SAHOO VS ANIL KUMAR BEHERA	BIJAYA KUMAR PARIDA VS	// // 0 //	
138	D-TRP(C)/3316/2026	PRATIMA PADHI VS KANGRESH PADHI	SOUMYA JYOTI BISWAL VS	// 0 //	
139	D-WA/3160/2026	STATE OF ODISHA VS HARAPRIYA DASH	AISHWARYA DASH,A.S.C VS	// 0 //	LOD20240000194C202600026
140	D-WA/3194/2026	STATE OF ODISHA VS DR. PRAMOD KUMAR PAL	DEBARAJA MOHANTY,A.G.A VS	// 0 //	LOD20240000200C202600026
141	D-WA/3213/2026	ODISHA STATE POLICE HOUSING AND WELFARE CORPORATION, VS PRATAP KUMAR SAMAL	ORISSA STATE POLICE HOUSING AND WELFARE CORPORATION, VS	// 0 //	
142	D-WA/3221/2026	STATE OF ODISHA VS MONALI ROUTRAY	JATESWAR NAYAK,A.G.A VS	// 0 //	LOD20240000172C202600021
143	D-WA/3290/2026	MRUGARAJ PANDA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// 0 //	
144	D-WA/3333/2026	REGISTRAR, UTKAL UNIVERSITY, BBSR VS D.SURESH DAS	TARANANDA PATTANAYAK VS	// 0 //	
145	D-WP(C)/3161/2026 WP(C)/2713/2026	BHASKAR DAKUA VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	// 0 //	AOR20250000938C202600003
146	D-WP(C)/3162/2026	ANIL KUMAR MISHRA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //	
147	D-WP(C)/3163/2026	BALISTHA BHOI VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //	

**ORISSA HIGH COURT****FILING REPORT AS ON :22/01/2026**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
148	D-WP(C)/3164/2026	DALAGANJAN SAHU VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //	
149	D-WP(C)/3165/2026	BRAJA MOHAN BARPANDA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //	
150	D-WP(C)/3166/2026 WP(C)/2689/2026	BHARAT RATNA JENA VS INDIAN OVERSEAS BANK, BHUBANESWAR	AMULYA RATNA PANDA VS	// 0 //	
151	D-WP(C)/3167/2026	MINATI DAS VS STATE OF ODISHA	AKHAND VS	// 0 //	
152	D-WP(C)/3168/2026	PRATAP KISHORE MOHANTY VS STATE OF ODISHA	ARNAV BEHERA VS	// 0 //	
153	D-WP(C)/3169/2026 WP(C)/2716/2026	SUBASINI BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
154	D-WP(C)/3170/2026	BINOD BIHARI MOHAPATRA VS STATE OF ODISHA	SRIKAR KUMAR RATH VS	// 0 //	
155	D-WP(C)/3171/2026	JAGANNATH MOHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //	
156	D-WP(C)/3172/2026	BHAKTABANDHU MOHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //	
157	D-WP(C)/3174/2026	NRUSINGHA CHARAN MOHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //	
158	D-WP(C)/3175/2026	RAJA KUMAR SAHOO VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //	
159	D-WP(C)/3176/2026	NAKUL CHANDRA MOHANTA	TUSHAR KANTA NAYAK	//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :22/01/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
160	D-WP(C)/3177/2026	SAILABALA PANDA	RAMDAS ACHARY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-WP(C)/3178/2026	RASHMIREKHA DASH	RAMDAS ACHARY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-WP(C)/3180/2026	JITENDRA KUMAR DAKUA	KRISHNA CHANDRA SAHU	//	AOD20250000180C202600009
	WP(C)/2720/2026	VS	VS	()	
		STATE OF ODISHA		//	
163	D-WP(C)/3181/2026	JANHABI MISHRA	TIKERAM MEHER	//	
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-WP(C)/3182/2026	BADRI NARAYAN MISHRA	PRASANTA KUMAR NANDA	//	
		VS	VS	()	
		REGISTRAR, CIVIL COURTS, KHURDA		//	
165	D-WP(C)/3183/2026	GANESH PRASAD DAS	SUKANTA KUMAR NAYAK (2)	//	
	WP(C)/2684/2026	VS	VS	()	
		STATE OF ODISHA		//	
166	D-WP(C)/3184/2026	M/S.HIMMAT SELF HELP GROUP, BHADRAK	ASHIM KISHOR PAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-WP(C)/3185/2026	RAMGOPAL PADHI	SOUMIK SPANDAN TRIPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-WP(C)/3187/2026	SADASIBA SWAIN	DEBIDUTTA MOHAPATRA	//	AOD20220004576C202600010
	WP(C)/2722/2026	VS	VS	()	
		STATE OF ODISHA		//	
169	D-WP(C)/3188/2026	J.B.GARDEN ASSOCIATION OF ALLOTTEES, BHUBANESWAR	PRASANTA KUMAR JENA	//	
		VS	VS	()	
		BHUBANESWAR MUNICIPAL CORPORATION, BHUBANESWAR		//	
170	D-WP(C)/3190/2026	SATYA NARAYAN MEHERA	AMITABH MISHRA	//	
		VS	VS	()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :22/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-WP(C)/3197/2026	STATE OF ODISHA MANORANJAN SAHOO VS	ALOK KUMAR PANDA VS	// // ()	AOD20240000536C202600006
172	D-WP(C)/3198/2026	STATE OF ODISHA JAYAN RAJ MADHI VS	SAPAN KUMAR PAL VS	// // ()	
173	D-WP(C)/3199/2026	STATE OF ODISHA SABITA PANIGRAHI VS	LAXMAN PRADHAN VS	// // ()	
174	D-WP(C)/3200/2026	STATE OF ODISHA MANJU BISWAL VS	BIJAYA KUMAR NAYAK (3) VS	// // ()	AOR20230000709C202600004
175	D-WP(C)/3201/2026	STATE OF ODISHA DR.NILACHAL MISHRA VS	GYANA RANJAN MAHAPATRA VS	// // ()	
176	D-WP(C)/3202/2026	STATE OF ODISHA BHARATI SAHU VS	LAXMAN PRADHAN VS	// // ()	
177	D-WP(C)/3205/2026 WP(C)/2717/2026	STATE OF ODISHA VIVEK GARG VS NEHA GARG	AMIT PRASAD BOSE VS	// // // ()	
178	D-WP(C)/3206/2026	STATE OF ODISHA INDRAMANI JENA VS	NRUSINGH CH. ROUT VS	// // ()	
179	D-WP(C)/3207/2026	STATE OF ODISHA SRI KISHORE DAS VS	ADYASIDHI MISHRA VS	// // ()	
180	D-WP(C)/3211/2026	STATE OF ODISHA LIFE INSURANCE CORPORATION OF INDIA, GANJAM VS	NIGAMANANDA DAS VS	// // ()	
181	D-WP(C)/3212/2026	RASMITA KUMARI MOHANTY STATE BANK OF INDIA , STRESSED ASSETS RECOVERY VS	SUBRANCH (SARS), BHUBANESWAR VS	// // // ()	
		DISTRICT MAGISTRATE AND COLLECTOR, CUTTACK		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :22/01/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-WP(C)/3215/2026	GOBINDA CHANDRA SWAIN VS TAHASILDAR MAHAKALAPADA, KENDRAPARA	DURGA PRASAD JENA VS TAHASILDAR MAHAKALAPADA, KENDRAPARA	// 0 //	
183	D-WP(C)/3216/2026	PRATIMA KAR VS STATE OF ODISHA	PRATIK DASH VS STATE OF ODISHA	// 0 //	
184	D-WP(C)/3218/2026	JUDHISTIRA PANDA VS STATE OF ODISHA	TRILOCHAN DASH VS STATE OF ODISHA	// 0 //	AOR20220002374C202600007
185	D-WP(C)/3224/2026	SESADEB DAS VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS STATE OF ODISHA	// 0 //	
186	D-WP(C)/3225/2026	RAMAKANTA PARIDA VS STATE OF ODISHA	SARAT KUMAR BEHERA VS STATE OF ODISHA	// 0 //	AOD20250000195C202600005
187	D-WP(C)/3226/2026	PRAFULLA DAS VS STATE OF ODISHA	SARAT KUMAR BEHERA VS STATE OF ODISHA	// 0 //	AOD20250000195C202600004
188	D-WP(C)/3227/2026	SANGEETA KHARBANDA VS BANK OF BARODA, BHUBANESWAR	TUNA SAHU VS BANK OF BARODA, BHUBANESWAR	// 0 //	
189	D-WP(C)/3230/2026	BHAGABAT BEHERA VS STATE OF ODISHA	BHARAT CHANDRA PANDA VS STATE OF ODISHA	// 0 //	
190	D-WP(C)/3232/2026	RAJ KUMAR BISOYI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS STATE OF ODISHA	// 0 //	
191	D-WP(C)/3233/2026	ARATI PATTANAİK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS STATE OF ODISHA	// 0 //	
192	D-WP(C)/3234/2026	HARIHARA MAJHI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS STATE OF ODISHA	// 0 //	
193	D-WP(C)/3235/2026	KUMUDA BANDHU BARIK	KUNAL KUMAR SWAIN	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :22/01/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/3237/2026	SANTILATA BEHERA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/3238/2026	MANAGING COMMITTEE, DOBALAPAL HIGH SCHOOL, KONDHAR	OLAKHONSHAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/3240/2026	GOVINDA CHANDRA NAYAK @ GOVINDA CHANDRA NAYAK	ANIL KUMAR BHANJADEO	//	
		VS	VS	0	
		CHIEF EXECUTIVE OFFICER UTKAL ALUMINA INTERNATIONAL LIMITED, RAYAGADA		//	
197	D-WP(C)/3241/2026	SAMSAD BEGUM	SAIBRATA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/3242/2026	SUMANTA MALLICK	SACHIDANANDA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/3243/2026	RADHARANI GIRI @ KUNDA	RAMA CHANDRA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/3244/2026	SABITA MISHRA	RAMA CHANDRA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/3245/2026	SUJANTA MALLICK	SACHIDANANDA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/3247/2026	GIRIBALA MOHANTY	RAMA CHANDRA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/3248/2026	RADHA MOHAN PATRA	UPASANA BAL	//	AOD20220004095C202600003
		VS	VS	0	
		THE ADDITIONAL CT AND GST OFFICER		//	
204	D-WP(C)/3249/2026	BHABANI MOHANTY	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :22/01/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-WP(C)/3250/2026	STATE OF ODISHA PADMA LOCHAN SINGH VS	DIPTENDU SUNDAR RAY VS	// // 0	
206	D-WP(C)/3251/2026	STATE OF ODISHA SUKANTA MALLICK VS	SACHIDANANDA DAS VS	// // 0	
207	D-WP(C)/3252/2026	STATE OF ODISHA BANABIHARI BEHERA VS	RASHMI KANTA ACHARYA VS	// // 0	
208	D-WP(C)/3253/2026	STATE OF ODISHA BRAJARAJNAGAR TRUCK OWNERS ASSOCIATION, VS	IRASUNIL KUMAR SATAPATHY VS	// // 0	
209	D-WP(C)/3254/2026	STATE OF ODISHA SONALI SWAIN VS	MOHIT AGARWAL VS	// // 0	
210	D-WP(C)/3256/2026	STATE OF ODISHA DASARATHI MALLICK VS	SACHIDANANDA DAS VS	// // 0	
211	D-WP(C)/3257/2026	STATE OF ODISHA MADAN MOHAN BEHERA VS	SATYAJIT MOHAPATRA (2) VS	// // 0	
212	D-WP(C)/3258/2026	STATE OF ODISHA DHANANJAYA BARAL VS	TUSHAR KANTA NAYAK VS	// // 0	
213	D-WP(C)/3261/2026	STATE OF ODISHA RABINDRA BEHERA VS	SATYAJIT MOHAPATRA (2) VS	// // 0	
214	D-WP(C)/3262/2026	STATE OF ODISHA BASANTA KUMAR JENA VS	TUSHAR KANTA NAYAK VS	// // 0	
215	D-WP(C)/3263/2026	STATE OF ODISHA GOUTAM MALLICK VS STATE OF ODISHA	SACHIDANANDA DAS VS	// // 0 //	

## ORISSA HIGH COURT

### FILING REPORT AS ON :22/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-WP(C)/3265/2026	M/S SAMALAI TRANSPORT, KEONJHAR VS STATE OF ORISSA	SIDHARTHA DAS VS	// 0 //	
217	D-WP(C)/3266/2026	DIPADYOTTAK PATTANAYAK VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //	
218	D-WP(C)/3267/2026	P RAMA HARI PATRO VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //	AOD20240000242C202600014
219	D-WP(C)/3268/2026	MADHUSUDAN JENA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //	
220	D-WP(C)/3269/2026	MANJUSHREE LENKA VS STATE OF ODISHA	SHIVSANKAR MOHANTY VS	// 0 //	
221	D-WP(C)/3270/2026	SUSANTA MALLICK VS STATE OF ODISHA	SACHIDANANDA DAS VS	// 0 //	
222	D-WP(C)/3271/2026	HIMANSU BHUSAN PRUSTY VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //	
223	D-WP(C)/3273/2026	PRABHAT KUMAR MISHRA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //	
224	D-WP(C)/3275/2026	NIRANJAN SAHU VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //	
225	D-WP(C)/3276/2026	DHIRA SAHOO VS STATE OF ODISHA	PRAYAS MOHANTY VS	// 0 //	
226	D-WP(C)/3277/2026	MOHAMMAD ROUS KHAN VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //	AOR20220001616C202600005
227	D-WP(C)/3278/2026	BIJAYA KETAN KHUNTIA	TUSHAR KANTA NAYAK	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :22/01/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/3279/2026	MANMOHAN BEHERA	SASIBHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/3280/2026	AKSHAYA KUMAR ROUT	TUSHAR KANTA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/3281/2026	UNION OF INDIA	AJAY KUMAR ROY	//	
		VS	VS	0	
		THE REGIONAL LABOUR COMMISSIONER, KHURDA		//	
231	D-WP(C)/3282/2026	SUSANTA KUMAR PANI	TUSHAR KANTA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/3283/2026	N.BANAMALI REDDY	ABHILASH MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/3285/2026	NILAKANTHA JENA	TUSHAR KANTA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/3289/2026	MINAKSHI PANDA	TUSHAR KANTA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/3291/2026	ANADI CHARAN JENA	TUSHAR KANTA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/3293/2026	SIKHARPUR SERVICE COOPERATIVE SOCIETY LTD, BAYDARGA	WADWAR SAHOO	//	
		VS	VS	0	
		REGISTRAR COOPERATIVE SOCIETIES, BHUBANESWAR		//	
237	D-WP(C)/3295/2026	PANCHU MOHAPATRA	NIRANJAN BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/3298/2026	M/S AASTIK INFRA PROJECT PVT LTD	SUNIL MISHRA	//	
		VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :22/01/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-WP(C)/3299/2026	CHIEF COMMISSIONER, CGST AND CENTRAL MOMAN RANI PATRO VS STATE OF ODISHA	EXCISE, BHUBANESWAR BISWAMBAR MOHANTY VS STATE OF ODISHA	// // 0 //	
240	D-WP(C)/3300/2026	BINAYA KUMAR SAHU VS STATE OF ODISHA	BISWAMBAR MOHANTY VS STATE OF ODISHA	// 0 //	
241	D-WP(C)/3301/2026	JASMIN SINGH VS STATE OF ODISHA	BISWAMBAR MOHANTY VS STATE OF ODISHA	// 0 //	
242	D-WP(C)/3302/2026	SUNEETI MOHANTY VS STATE OF ODISHA	BISWAMBAR MOHANTY VS STATE OF ODISHA	// 0 //	
243	D-WP(C)/3303/2026	SONIYA MAJUMDAR VS STATE OF ODISHA	BISWAMBAR MOHANTY VS STATE OF ODISHA	// 0 //	
244	D-WP(C)/3304/2026	TIKAN NAYAK VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS STATE OF ODISHA	// 0 //	AOD20240000586C202600015
245	D-WP(C)/3307/2026	JYOTSNA MISHRA VS THE EXECUTIVE ENGINEER, PED, TPCODL	ASHOK KUMAR MOHAPATRA VS THE EXECUTIVE ENGINEER, PED, TPCODL	// 0 //	AOR20220001551C202600004
246	D-WP(C)/3308/2026	BALARAM SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS STATE OF ODISHA	// 0 //	
247	D-WP(C)/3310/2026	SAMBIT KUMAR BEHURA VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA	BHABANI PRASAD MOHANTY VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA	// 0 //	
248	D-WP(C)/3312/2026	NAKULA CHARAN SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS STATE OF ODISHA	// 0 //	
249	D-WP(C)/3313/2026	SAROJ KANTA BEJ VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA	BHABANI PRASAD MOHANTY VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA	// 0 //	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :22/01/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/3314/2026	SURENDRA KUMAR MUDULI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
251	D-WP(C)/3315/2026	LAXMIPRIYA DEI VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //	
252	D-WP(C)/3317/2026	LAXMI NARAYAN BAJORIA VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //	
253	D-WP(C)/3318/2026	RASMITA SAHOO VS STATE OF ODISHA	PRONoy MOHANTY VS	// 0 //	
254	D-WP(C)/3319/2026	JAYANTI DASH VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //	AOR20220001662C202600004
255	D-WP(C)/3320/2026	Dr. SUBRAT KUMAR SATAPATHY VS STATE OF ODISHA	SOMA PATNAIK VS	// 0 //	AOD20240000363C202600012
256	D-WP(C)/3322/2026	RAJENDRA SUNA VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //	AOR20220001727C202600018
257	D-WP(C)/3323/2026	PRASANT KUMAR TRIPATHY VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //	
258	D-WP(C)/3326/2026	BIDULATA SETHI @ BIDYUTLATA VS ODISHA HYDROPOER CORPORATION LTD.,MALKANGIRI	PRASANTA KUMAR NANDA VS	// 0 //	
259	D-WP(C)/3327/2026	INDRAMANI SAMANTARAY VS BANK OF BARODA, BBSR	SUDHANSU SEKHAR DASH VS	// 0 //	
260	D-WP(C)/3329/2026	RANJAN KUMAR BEHERA VS BANK OF BARODA, BBSR	SUDHANSU SEKHAR DASH VS	// 0 //	
261	D-WP(C)/3330/2026	KRUSHNA BEHARI MOHANTY	SIDHARTH SHANKAR PADHY	//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :22/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
262	D-WP(C)/3332/2026	ODISHA GRAMEEN BANK, KHANDAGIRI	KHAN MAHMOODUL HASAN NIAMATI	//	
		VS	VS	()	
		PRANAYA KUMAR SAMANTARAY		//	
263	D-WP(C)/3334/2026	TAPAN KUMAR SETHI	SUDHANSU SEKHAR DASH	//	
		VS	VS	()	
		BANK OF BARODA, BBSR		//	
264	D-WP(C)/3336/2026	ASHIS PUROHIT @ ASHIS KUMAR PUROHIT	DHIRENDRA KUMAR MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-WP(C)/3338/2026	SAHADEV SAMANTARAY	SUDHANSU SEKHAR DASH	//	
		VS	VS	()	
		BANK OF BARODA, BBSR		//	
266	D-WP(C)/3340/2026	RAMESH CHANDRA SAHOO	JANAKI KANTA MAHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-WP(C)/3341/2026	UMAKANTA BEHERA	SUDHANSU SEKHAR DASH	//	
		VS	VS	()	
		BANK OF BARODA, BBSR		//	
268	D-WP(C)/3344/2026	RAJENDRA KUMAR PATRA	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	()	
		UNION OF INDIA		//	
269	D-WP(C)/3348/2026	RAMESH KUMAR SAHU	DILIP KUMAR SAHU	//	AOR20220001727C202600017
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-WP(C)/3349/2026	JAYANTA KUMAR SINGH BABOO	DILIP KUMAR SAHU	//	AOR20220001727C202600014
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-WP(C)/3350/2026	SUPREME TASK GENERAL HOSPITAL AND NETRANIKETAN, BOLANGIR	KRISHNA MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-WP(C)/3351/2026	BHARAT BISWAL	Dilip Kumar Sahu	//	AOR20220001727C202600016
		VS	VS	()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :22/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/3352/2026	STATE OF ODISHA BIPIN MEHER VS	Dilip Kumar Sahu VS	// // ()	AOR20220001727C202600015
274	D-WP(C)/3353/2026	STATE OF ODISHA SATYA NARAYAN PATTANAİK VS	Asutosh Rout VS	// // ()	AOD20230000737C202600017
275	D-WP(C)/3354/2026	STATE OF ODISHA DR LAXMIKANTA DASH VS	Asutosh Rout VS	// // ()	AOD20230000737C202600018
276	D-WP(C)/3355/2026	STATE OF ODISHA M/S KCS PVT.LTD, KHURDA VS	SUVENDU KUMAR RAY VS	// // ()	
277	D-WP(C)/3356/2026	ORISSA INDUSTRIAL DEVELOPMENT CORPORATION, KHURDA MAMATARANI PANDA VS	Asutosh Rout VS	// // ()	AOD20230000737C202600020
278	D-WP(C)/3357/2026	STATE OF ODISHA BIKRAM KISHORE PATRA VS	Asutosh Rout VS	// // ()	AOD20230000737C202600019
279	D-WP(C)/3358/2026	STATE OF ODISHA MOHAN BEHERA VS	SANKAR PRAASAD PANI VS	// // ()	
280	D-WP(C)/3360/2026	UNION OF INDIA PRAKASH CHANDRA MISHRA VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()	
281	D-WP(C)/3363/2026	STATE OF ORISSA RAMNIVAS MINING PRIVATE LTD, SUNDERGARH VS	ASIT KUMAR DASH VS	// // ()	
282	D-WP(C)/3364/2026	STATE OF ODISHA KAILASH CHANDRA BEHERA VS	SAMIR KUMAR MISHRA VS	// // ()	
283	D-WP(C)/3366/2026	STATE OF ODISHA M/S. SUVAM POWER, KHORDA VS	ITISHREE TRIPATHY VS	// // ()	
		ADDITIONAL COMMISSIONER OF STATE TAX (APPEAL), BBSR		//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :22/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/3367/2026	RINA RANI DAS VS STATE OF ODISHA	BHOJARAJ SETH VS	// ()	
285	D-ABLAPL/2466/2026	SIBA NARAYAN CHHOTRAY VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	// ()	AOR20250000938C202600002
286	D-ABLAPL/2468/2026	SARAT MALIK @ SHARAT CHANDRA MALIKA VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	PANIKOILI /10 /2026 ()	AOR20220001665C202600005
287	D-ABLAPL/2469/2026	ARUN BAG @ BAGH VS STATE OF ODISHA	GHANASHYAM DASH VS	MUNIGUDA /239 /2025 ()	AOD20240000821C202600002
288	D-ABLAPL/2474/2026	PABITRA KUMAR BEHERA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PIPLI /677 /2022 ()	
289	D-ABLAPL/2475/2026	DEBENDRA PATASANI @ DHOLA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA PS /226 /2019 ()	
290	D-ABLAPL/2476/2026	SUJIT GAIN VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	KALIMELA /301 /2025 ()	
291	D-ABLAPL/2477/2026	MAHENDRA SATNAMI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	KANTABANJI /1 /2026 ()	
292	D-ABLAPL/2479/2026	SOUMYAJEET PALLAI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	Maitri Vihar PS /571 /2025 ()	
293	D-ABLAPL/2482/2026	AKHILA CHANDRA JHODIA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	TIKIRI /1 /2026 ()	
294	D-ABLAPL/2485/2026	DINABANDHU SUNANI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SINAPALI /12 /2026 ()	AOR20220001245C202600003
295	D-ABLAPL/2487/2026	SOUMENDRA NANDA	RAMANATH ACHARYA	BALIANTA P.S. /2 /2026	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :22/01/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
296	D-ABLAPL/2488/2026	STATE OF ODISHA MANORANJAN BHOI	BISWARANJAN DALAI	GOP /306 /2025	AOR20220003722C202600023
		VS	VS	()	
297	D-ABLAPL/2491/2026	STATE OF ODISHA PADMA CHARAN SAMAL	AKSHYA KUMAR SAHOO	// / /0	
		VS	VS	()	
298	D-ABLAPL/2495/2026	STATE OF ODISHA RAJA @ DIBYALOCHAN SWAIN	CHEERA RANJAN SATAPATHY	// LALBAG /12 /2026	
		VS	VS	()	
299	D-ABLAPL/2496/2026	STATE OF ODISHA BISWABIHARI PANDA	BISWARANJAN DALAI	// CRR1 /300 /2025	AOR20220003722C202600024
		VS	VS	()	
300	D-ABLAPL/2497/2026	STATE OF ODISHA SURABABU @ DOLAMANI BEHERA	IPSIT AUROBINDO ACHARYA	// SOHELLA /171 /2025	
		VS	VS	()	
301	D-ABLAPL/2498/2026	STATE OF ODISHA GANDHARBA JENA	BISWORANJAN SWAIN	// DHAMNAGAR /359 /2025	
		VS	VS	()	
302	D-ABLAPL/2499/2026	STATE OF ODISHA ALOK SANKET JENA	SOUBHAGYA SWAIN	// CANTONMENT ROAD /316 /2025	AOR20220001296C202600009
		VS	VS	()	
303	D-ABLAPL/2500/2026	STATE OF ODISHA KARTTIK @ KARTICK CHANDRA MOHAPATRA	KULDEEP MOHANTY	// BALASORE SADAR /1 /2026	AOD20240000012C202600017
		VS	VS	()	
304	D-ABLAPL/2501/2026	STATE OF ODISHA U. VENKAT RAO	BIJAYA KUMAR RAGADA	// ORKEL /177 /2025	
		VS	VS	()	
305	D-ABLAPL/2504/2026	STATE OF ODISHA DIPTI RANJAN ROUTRAY @ DIPTIRANJAN ROUTRAY	AMITAV TRIPATHY	// FATEGARH /25 /2023	
		VS	VS	()	
306	D-ABLAPL/2505/2026	STATE OF ODISHA GOPAL CHANDRA BEHERA	DUSHMANTA KUMAR BISWAL	// BADAGODA P.S. /28 /2026	AOR20220001297C202600020
		VS	VS	()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :22/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-ABLAPL/2507/2026	STATE OF ODISHA ABDUL MUSLIM KHAN @ MUSLIM KHAN @ PINKULAMITAV TRIPATHY VS	VS	// NAYAGARH /424 /2025 ()	
308	D-ABLAPL/2509/2026	STATE OF ODISHA TUBULU @ SUBHAM SWAIN VS	SWAGAT KUMAR SAHU VS	// GANGAPUR (ASKA) /649 /2025 ()	AOR20220004593C202600005
309	D-ABLAPL/2510/2026	STATE OF ODISHA KAMADEB SINGHA VS	DIBAKAR BISWAL VS	// KAMARDA /44 /2025 ()	AOD20240000007C202600002
310	D-ABLAPL/2512/2026	STATE OF ODISHA SOHAIL KHAN VS	DHIRENDRA KUMAR MOHAPATRA VS	// SUNDARGARH TOWN /29 /2026 ()	
311	D-ABLAPL/2513/2026	STATE OF ODISHA SUSHIL KUMAR NAIK VS	DEBADUTTA KANUNGO VS	// ANGUL TOWN /1182 /2025 ()	
312	D-ABLAPL/2514/2026	STATE OF ODISHA MANAS RANJAN RATH VS	SIDHARTHA SANKAR RAY (2) VS	// / /0 ()	
313	D-ABLAPL/2519/2026	STATE OF ODISHA DILIP KUMAR PARIJA VS	DEBASISH PATNAIK VS	// S.P.(CID-CRL),CUTTACK /10 /2025 ()	
314	D-ABLAPL/2520/2026	STATE OF ODISHA OMM @ ABINASH DAS VS	PRAKASH CHANDRA DASH VS	// NIKIRAI /431 /2025 ()	
315	D-ABLAPL/2521/2026	STATE OF ODISHA PANCHU PARIDA VS	ROHIT RANJAN RAY VS	// BEGUNIA P.S. /84 /2023 ()	
316	D-ABLAPL/2523/2026	STATE OF ODISHA SISIRA PARIDA @ HULA PARIDA VS	ROHIT RANJAN RAY VS	// BEGUNIA P.S. /84 /2023 ()	
317	D-ABLAPL/2524/2026	STATE OF ODISHA DIBYAJYOTI BAHUPOJA VS	RAMAKANTA PRADHAN VS	// BETNOTI /420 /2025 ()	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :22/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-ABLAPL/2525/2026	CHATRUBHUJA NAYAK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MAHANGA /15 /2026 () //	
319	D-ABLAPL/2526/2026	BIJAYA KUMAR ROUT VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MAHANGA /14 /2026 () //	
320	D-ABLAPL/2531/2026	PRADEEP NAIK VS STATE OF ODISHA	PRASANTA KUMAR SENAPATI VS	DEOGAON /297 /2025 () //	AOR20220004018C202600001
321	D-ABLAPL/2534/2026	SIMUNU MALLICK @ SIMUN MALLIK VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	BALIPATNA /254 /2025 () //	
322	D-ABLAPL/2536/2026	SK. SULTAN MAHAMMAD VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	BALASORE SADAR /36 /2026 () //	
323	D-ABLAPL/2538/2026	SHATRUGHANA SAHOO @ SATURA SAHOO VS STATE OF ODISHA	LALITENDU BHUYAN VS	DAITARI /107 /2025 () //	
324	D-ABLAPL/2545/2026	PRAVAKAR MOHAPATRA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /5 /2026 () //	
325	D-ABLAPL/2547/2026	RANJAN KUMAR SAHOO @ BIJU VS STATE OF ODISHA	SURAJ MOHANTY VS	DHENKANAL TOWN /820 /2025 () //	
326	D-ABLAPL/2548/2026	VISHAL PRADHAN VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	CHAULIAGANJA /15 /2026 () //	
327	D-ABLAPL/2556/2026	DHIRA@ DHIREN PRADHAN VS STATE OF ODISHA	KEDARNATH SAHOO VS	ANGUL SADAR PS /31 /2026 () //	AOD20230000656C202600001
328	D-ABLAPL/2560/2026	UDAYA DAS VS STATE OF ODISHA	GYANA RANJAN DHAL VS	LAXMISAGAR P.S. /595 /2025 () //	
329	D-ABLAPL/2561/2026	DEBASIS NAIK	MANORANJAN DAS	MOTANGA /498 /2025	AOR20220000053C202600014

## ORISSA HIGH COURT

### FILING REPORT AS ON :22/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
330	D-ABLAPL/2564/2026	KAILASH PRADHAN	TARA PRASAD MOHAPATRA	BRAHMAGIRI /307 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-ABLAPL/2565/2026	NUKESH BAG	DIBYA PRAKASH MISHRA	THELKOLOI PS /4 /2026	AOR20220002454C202600012
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/2568/2026	SANTOSH KU DAS @ GULUGULA DAS	TARA PRASAD MOHAPATRA	PURI SADAR /556 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/2572/2026	TARUNA MARTHA	TARA PRASAD MOHAPATRA	JODAPADAR /201 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-ABLAPL/2574/2026	MAHESH BARIK	TARA PRASAD MOHAPATRA	KRUSHNA PRASAD /133 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-ABLAPL/2576/2026	SRINIBAS ROUT	TARA PRASAD MOHAPATRA	BALIAPANDA /72 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/2577/2026	SHREENIBAS ARISAL @ AINTHA ARISAL	PRASANTA KUMAR NANDA	KHURDA SADAR /29 /2012	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/2579/2026	PRATAP CHANDRA DALEI @ PRATAP CHANDRA DALA	TARA PRASAD MOHAPATRA	MARINE PS ARAKHAKUDA /20 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/2581/2026	SATYABRATA PRADHAN @ BABUNA	TARA PRASAD MOHAPATRA	BRAHMAGIRI /408 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/2582/2026	SANIA @ DEBASIS DAS @ DEBABRATA ADHIKARI	BISWABHUSAN DAS	KUJANGA /348 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/2583/2026	PRASANT KUMAR MOHANTY @ CHHUAPUA	SOUMYA RANJAN DAS	PLANTSITE /957 /2024	
		VS	VS	()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :22/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-ABLAPL/2584/2026	STATE OF ODISHA PRAKASH TRIPATHY VS	BISWABHUSAN DAS VS	// PARADEEP MODEL /310 /2025 ()	
342	D-ABLAPL/2587/2026	STATE OF ODISHA MIR ADIL HUSSAIN VS	KAMIL RASHID VS	// KRUSHANANDAPUR /24 /2025 ()	
343	D-ABLAPL/2588/2026	STATE OF ODISHA NIRANJAN PARIDA @ GEELU VS	ROHIT RANJAN RAY VS	// BEGUNIA P.S. /84 /2023 ()	
344	D-ABLAPL/2590/2026	STATE OF ODISHA ALOK NAIK VS	DHIRENDRA KUMAR MOHAPATRA VS	// SUNDARGARH TOWN /29 /2026 ()	
345	D-ABLAPL/2591/2026	STATE OF ODISHA DUSMANTA PRADHAN VS	PARTHA SARATHI DAS VS	// TELKOI /322 /2025 ()	AOD20240000364C202600021
346	D-ABLAPL/2592/2026	STATE OF ODISHA PRIYANATH BEHERA VS	BISWARANJAN DALAI VS	// MAHANGA /13 /2026 ()	AOR20220003722C202600025
347	D-ABLAPL/2594/2026	STATE OF ODISHA DUSMANTA PRADHAN VS	PARTHA SARATHI DAS VS	// TELKOI /9 /2026 ()	AOD20240000364C202600020
348	D-ABLAPL/2595/2026	STATE OF ODISHA NIRANJAN KAR VS	RAJJEET ROY VS	// BARIPADA TOWN /55 /2026 ()	AOR20220001462C202600010
349	D-ABLAPL/2597/2026	STATE OF ODISHA Maheswar Malik and others VS	Prabir ku Ray VS	// // ()	AOR20230000820C202600004
350	D-ABLAPL/2598/2026	State Of Odisha DASA SOREN VS	RAJJEET ROY VS	// // ()	AOR20220001462C202600011
		STATE OF ODISHA		//	

# ORISSA HIGH COURT

MISC CASES FILED on :22/01/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-GUAP/3208/2026 GUAP/ /	PAWAN KUMAR AGARWALLA MP	AKSHYA KUMAR SAHOO	2/2026
2	D-MSA/3214/2026 MSA/ /	GRAND BAZAAR DEVELOPERS LLP, BBSRSOUMYA MISHRA MP		11/2026
3	D-LAA/3195/2026 LAA/ /	PADMA KESHARI NAIK MP	DHANANJAYA MUND	17/2026
4	D-CRLMP/36250/2025 CRLMP/120/2026	SUPRAVAT MALLIK MP	MITALEE JESTHI	18/2026
5	D-LAA/3195/2026 LAA/ /	PADMA KESHARI NAIK MP	DHANANJAYA MUND	18/2026
6	D-LAA/3220/2026 LAA/ /	LAND ACQUISITION OFFICER, BOLANGIRPRABIR KUMAR RAY,A.G.A MP		19/2026
7	D-CRLMP/1231/2023 CRLMP/1231/2023	MRUTYUNJAYA MISHRA MP	SUSANTA SEKHAR MOHAPATRA M/S. PRATAP CHANDRA MISHRA S	19/2026
8	D-LAA/3220/2026 LAA/ /	LAND ACQUISITION OFFICER, BOLANGIRPRABIR KUMAR RAY,A.G.A MP		20/2026
9	D-CRLLP/2533/2026 CRLLP/ /	BASANTI PALEI MP	LALATENDU KANUNGO	20/2026
10	D-TRP(C)/3286/2026 TRP(C)/ /	RASMITA SAHOO MP	BIJAYA KUMAR PARIDA	21/2026
11	D-LAA/3220/2026 LAA/ /	LAND ACQUISITION OFFICER, BOLANGIRPRABIR KUMAR RAY,A.G.A MP		21/2026
12	D-CRLLP/2535/2026 CRLLP/ /	BASANTI PALEI MP	LALATENDU KANUNGO	21/2026
13	D-CRLLP/2537/2026 CRLLP/ /	BASANTI PALEI MP	LALATENDU KANUNGO	22/2026
14	D-LAA/3222/2026 LAA/ /	LAND ACQUISITION ZONE OFFICER OF BOLANGIR <del>SIANTHA</del> RANJAN PATTNAIK,A.G.A MP		22/2026
15	D-CRLLP/2539/2026 CRLLP/ /	BASANTI PALEI MP	LALATENDU KANUNGO	23/2026
16	D-LAA/3222/2026 LAA/ /	LAND ACQUISITION ZONE OFFICER OF BOLANGIR <del>SIANTHA</del> RANJAN PATTNAIK,A.G.A MP		23/2026
17	D-LAA/3222/2026 LAA/ /	LAND ACQUISITION ZONE OFFICER OF BOLANGIR <del>SIANTHA</del> RANJAN PATTNAIK,A.G.A MP		24/2026
18	D-LAA/3287/2026 LAA/ /	LAND ACQUISITION ZONE OFFICER BOLANGIR <del>SIANTHA</del> RANJAN PATTNAIK,A.G.A MP		25/2026
19	D-LAA/3287/2026 LAA/ /	LAND ACQUISITION ZONE OFFICER BOLANGIR <del>SIANTHA</del> RANJAN PATTNAIK,A.G.A MP		26/2026
20	D-LAA/3287/2026 LAA/ /	LAND ACQUISITION ZONE OFFICER BOLANGIR <del>SIANTHA</del> RANJAN PATTNAIK,A.G.A MP		27/2026
21	D-RVWPET/28248/2024 RVWPET/197/2024	BABAJI BAGARTY MP	M/S D.K.MOHANTY, S.MOHANTY, D.VARADWAJ, S.MOHANTY, A.MO	31/2026
22	D-CMAPL/17869/2025 CMAPL/173/2025	AHALYA OJHA MP	JAGANNATH BHUYAN	31/2026
23	D-RVWPET/320/2019 RVWPET/320/2019	KAILASH CH.SWAIN MP	DAYANANDA MOHAPATRA	32/2026
24	D-RVWPET/320/2019 RVWPET/320/2019	KAILASH CH.SWAIN MP	DAYANANDA MOHAPATRA	33/2026
25	D-RVWPET/320/2019 RVWPET/320/2019	KAILASH CH.SWAIN MP	DAYANANDA MOHAPATRA, GYANA RANJAN MAHAPATRA	34/2026
26	D-RPFAM/17941/2024	SIDDHARTHA SWAIN	SAMARENDRA MOHANTY	



58	D-CMP/3264/2026 CMP/ /	SASMIT KUMAR SAHU MP	DURGA PRASAD JENA	185/2026
59	D-CMP/3272/2026 CMP/ /	MAHENDRA KUMAR PANDEY MP	ASWINI KUMAR DASH	186/2026
60	D-CMP/3274/2026 CMP/ /	DEEPAK KUMAR MISHRA MP	BHAWANI SANKAR PANIGRAHI	187/2026
61	D-CMP/8349/2025 CMP/358/2025	MOUSIMI @ MOUSUMI SAHU MP	PRASANNA KUMAR RATH	188/2026
62	D-CMP/3149/2026 CMP/ /	SHAKUNTALA JENA MP	SUDHANSU SEKHAR JENA	189/2026
63	D-CMP/3324/2026 CMP/ /	TANMAY PARIJA MP	ALOK KUMAR MOHANTY	190/2026
64	D-CMP/3362/2026 CMP/ /	ARUN SHYANTI MP	BIKRAM KESHARI BAL	191/2026
65	D-CMP/3365/2026 CMP/ /	MANORANJAN BEHERA MP	SANDIPANI MISRA	192/2026
66	D-CMP/3373/2026 CMP/ /	AJIT KUMAR MOHAPATRA MP	VIVEKANANDA JENA	193/2026
67	D-CMP/3374/2026 CMP/ /	PRAHALLAD BEHERA MP	VIVEKANANDA JENA	194/2026
68	D-MACA/2377/2026 MACA/ /	B.M., ORIENTAL INSURANCE CO. LTD., JABALPUR MP	PRASANNAPATIL MP	235/2026
69	D-MACA/3196/2026 MACA/ /	MANAGER, T.P. HUB, ORIENTAL INSURANCE CO. LTD., BALASORE MP	CHITTO.PRESADMOHAPATRA MP	236/2026
70	D-MACA/3196/2026 MACA/ /	MANAGER, T.P. HUB, ORIENTAL INSURANCE CO. LTD., BALASORE MP	CHITTO.PRESADMOHAPATRA MP	237/2026
71	D-MACA/3210/2026 MACA/ /	M/S. ORIENTAL INSURANCE CO.LTD., BALASORE MP	CHITTO.PRESAD DUTTA MP	238/2026
72	D-MACA/3210/2026 MACA/ /	M/S. ORIENTAL INSURANCE CO.LTD., BALASORE MP	CHITTO.PRESAD DUTTA MP	239/2026
73	D-MACA/3359/2026 MACA/ /	ASSISTANT MANAGER, LEGAL M/S. CHOLSONNATH ROY MP	SOMNATH ROY MP	240/2026
74	D-MACA/3372/2026 MACA/ /	SUBASH CHANDRA SAHOO MP	PRATAP CHANDRA CHHINCHANI	241/2026
75	D-CRLMC/9041/2024 CRLMC/1017/2024	RAJENDRA MAJHI MP		273/2026
76	D-CRLMC/2471/2026 CRLMC/ /	LIPIKA SAHOO MP	PRANAYANEE DASMOHAPATRA	274/2026
77	D-CRLMC/2471/2026 CRLMC/ /	LIPIKA SAHOO MP	PRANAYANEE DASMOHAPATRA	275/2026
78	D-CRLMC/38709/2025 CRLMC/296/2026	BIBEKANANDA BAL MP	SIDHARTH SHANKAR PADHY	276/2026
79	D-CRLMC/39280/2025 CRLMC/297/2026	TUSHAR SUBHADARSHAN MISHRA MP	PRAYAS MOHANTY	277/2026
80	D-CRLMC/38660/2025 CRLMC/5327/2025	BIRENDRA NAIK@BIRENDRA KUMAR NAIK MP		278/2026
81	D-CRLMC/31163/2025 CRLMC/4241/2025	KAINRU @ SADASHIBA KARNA MP		279/2026
82	D-CRLMC/36243/2025 CRLMC/4988/2025	RAJU PALIA MP		280/2026
83	D-CRLMC/2493/2026 CRLMC/ /	BINOD BIHARI BHOI MP	HAREKRUSHNA MALIK	281/2026
84	D-CRLMC/5466/2023 CRLMC/5466/2023	PANDABA PATRO MP	SUKANTA KUMAR MISHRA	282/2026
85	D-CRLMC/36713/2025 CRLMC/5069/2025	M/S SUSTAINABLE OUTREACH AND UNIVERSITY, BILASPUR MP	GORI.AMENDHAR CHANDRYSOOR, BBSR	283/2026
86	D-CRLMC/2522/2026 CRLMC/ /	SWARUPA MAHAPATRA @ SWAROOPA MOHAPATRA MP	SOLANKI MISHRA	284/2026
87	D-CRLMC/2527/2026 CRLMC/ /	KUMARESH BARIK MP	SATYABAN SAHOO	285/2026
88	D-CRLMC/2532/2026 CRLMC/ /	NIGAM INSTITUTE OF ENGINEERING AND TECHNOLOGY, BBSR MP	ANIL PRASAD BBSR	286/2026
89	D-CRLMC/6186/2025	SANGRAM KESHARI MOHANTY	SURAJ MOHANTY	

	CRLMC/925/2025	MP		287/2026
90	D-CRLMC/6248/2025	SANGRAM KESHARI MOHANTY	SURAJ MOHANTY	
	CRLMC/955/2025	MP		288/2026
91	D-CRLMC/2566/2026	SANJAY KUMAR DEHURY	AKSHAYA KUMAR SAHOO	
	CRLMC/ /	MP		289/2026
92	D-CRLMC/2578/2026	NIGAM INSTITUTE OF ENGINEERING AND TECHNOLOGY BBSR		
	CRLMC/ /	MP		290/2026
93	D-CRLMC/2555/2026	TIALK GUNJIA	SEVATI SOREN	
	CRLMC/ /	MP		291/2026
94	D-CRLMC/2586/2026	RAJ NARAYAN PATTNAIK	PRATIK DASH	
	CRLMC/ /	MP		292/2026
95	D-CRLMC/29536/2025	LALA ASWINI PRASAD RAY @ ASWINI PRASAD RAY	PRASAD RAY SEKHAR JENA	
	CRLMC/309/2026	MP		293/2026
96	D-CRLA/5945/2025	KRUSHNA HARIJAN	ANIRUDHA DAS	
	CRLA/270/2025	MP		293/2026
97	D-CRLA/1348/2026	SANJAYA KUMAR BISWAL	SUSANTA KUMAR BARAL	
	CRLA/97/2026	MP		294/2026
98	D-CRLA/1348/2026	SANJAYA KUMAR BISWAL	SUSANTA KUMAR BARAL	
	CRLA/97/2026	MP		295/2026
99	D-CRLA/722/2016	MANAS KUMAR MOHAPATRA@PAPUA	M/S.H.N.MOHAPATRA	
	CRLA/722/2016	MP		296/2026
100	D-CRLA/29194/2025	SOURINDRI HANS	SOUGAT DASH	
	CRLA/1094/2025	MP		297/2026
101	D-CRLA/37936/2025	BHIMSEN MANGARAJ	GYANA RANJAN MAHAPATRA	
	CRLA/100/2026	MP		298/2026
102	D-CRLA/37936/2025	BHIMSEN MANGARAJ	GYANA RANJAN MAHAPATRA	
	CRLA/100/2026	MP		299/2026
103	D-CRLA/37936/2025	BHIMSEN MANGARAJ	GYANA RANJAN MAHAPATRA	
	CRLA/100/2026	MP		300/2026
104	D-CRLA/38018/2025	JAGA@RAKESH BEHERA	CHEERA RANJAN SATHPATHY	
	CRLA/101/2026	MP		301/2026
105	D-CRLA/38018/2025	JAGA@RAKESH BEHERA	CHEERA RANJAN SATHPATHY	
	CRLA/101/2026	MP		302/2026
106	D-CRLA/2481/2026	RASHMIRANJAN ROUL	JANMEJAYA KATIKIA	
	CRLA/ /	MP		303/2026
107	D-CRLA/2481/2026	RASHMIRANJAN ROUL	JANMEJAYA KATIKIA	
	CRLA/ /	MP		304/2026
108	D-CRLA/2528/2026	JAGABANDHU BHATRA	AMIT KUMAR SAHU	
	CRLA/ /	MP		305/2026
109	D-CRLA/2528/2026	JAGABANDHU BHATRA	AMIT KUMAR SAHU	
	CRLA/ /	MP		306/2026
110	D-CRLA/2528/2026	JAGABANDHU BHATRA	AMIT KUMAR SAHU	
	CRLA/ /	MP		307/2026
111	D-CRLA/16519/2025	ANIL KUMAR JENA	DEVASHIS PANDA	
	CRLA/643/2025	MP		308/2026
112	D-CRLA/2557/2026	AJAYA KUMAR MALLICK	AKSHAYA KUMAR SAHOO	
	CRLA/ /	MP		309/2026
113	D-CRLA/2557/2026	AJAYA KUMAR MALLICK	AKSHAYA KUMAR SAHOO	
	CRLA/ /	MP		310/2026
114	D-CRLA/2596/2026	JHUNI@MANAMOHAN NAIK	RABINDRA NATH PRUSTY	
	CRLA/ /	MP		311/2026
115	D-CRLA/2596/2026	JHUNI@MANAMOHAN NAIK	RABINDRA NATH PRUSTY	
	CRLA/ /	MP		312/2026
116	D-WA/3160/2026	STATE OF ODISHA	AISHWARYA DASH,A.S.C	
	WA/ /	MP		355/2026
117	D-WA/3160/2026	STATE OF ODISHA	AISHWARYA DASH,A.S.C	
	WA/ /	MP		356/2026
118	D-WA/3194/2026	STATE OF ODISHA	DEBARAJA MOHANTY,A.G.A	
	WA/ /	MP		357/2026
119	D-WA/3194/2026	STATE OF ODISHA	DEBARAJA MOHANTY,A.G.A	
	WA/ /	MP		358/2026
120	D-WA/3221/2026	STATE OF ODISHA	JATESWAR NAYAK,A.G.A	
	WA/ /	MP		359/2026

121	D-WA/3221/2026 WA/ /	STATE OF ODISHA MP	JATESWAR NAYAK,A.G.A	360/2026
122	D-WA/3290/2026 WA/ /	MRUGARAJ PANDA MP	KABIRAJ PRADHAN	361/2026
123	D-WA/51288/2025 WA/1941/2025	JAYADEBA ROUT MP	RAMDAS ACHARY	362/2026
124	D-WA/3333/2026 WA/ /	REGISTRAR, UTKAL UNIVERSITY, BBSR MP	TARANANDA PATTANAYAK	363/2026
125	D-WA/3333/2026 WA/ /	REGISTRAR, UTKAL UNIVERSITY, BBSR MP	TARANANDA PATTANAYAK	364/2026
126	D-WP(C)/3050/2026 WP(C)/2725/2026	ASHARANI PANI MP	DR. BINODA KUMAR MISHRA	1762/2026
127	D-WP(C)/52084/2025 WP(C)/946/2026	DEEPA MALIK MP	ALOK KUMAR MOHAPATRA	1763/2026
128	D-WP(C)/3166/2026 WP(C)/2689/2026	BHARAT RATNA JENA MP	AMULYA RATNA PANDA	1764/2026
129	D-WP(C)/26183/2025 WP(C)/18872/2025	PUNJAB NATIONAL BANK, ASSET RECOVERY MANAGEMENT BRANCH, TELENGAPENTHA, CUTTACK MP		1765/2026
130	D-WP(C)/720/2026 WP(C)/995/2026	M/S ODISHA STEVEDORES LTD., CUTTACK MP	KAJAL SAHOO	1766/2026
131	D-WP(C)/3169/2026 WP(C)/2716/2026	SUBASINI BEHERA MP	KUNAL KUMAR SWAIN	1767/2026
132	D-WP(C)/3073/2026 WP(C)/2601/2026	THE KHANDADHAR PVT. INDUSTRIAL TRADING COMPANY MP	CHANDRANATH SUNDARGARH	1768/2026
133	D-WP(C)/3171/2026 WP(C)/ /	JAGANNATH MOHANTA MP	TUSHAR KANTA NAYAK	1769/2026
134	D-WP(C)/50437/2025 WP(C)/2615/2026	SALILA KUMAR RATH MP	DURGA PRASAD PRADHAN	1770/2026
135	D-WP(C)/3172/2026 WP(C)/ /	BHAKTABANDHU MOHANTA MP	TUSHAR KANTA NAYAK	1771/2026
136	D-WP(C)/37241/2025 WP(C)/2618/2026	KENDUDHIPI GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH MP		1772/2026
137	D-WP(C)/3174/2026 WP(C)/ /	NRUSINGHA CHARAN MOHANTA MP	TUSHAR KANTA NAYAK	1773/2026
138	D-WP(C)/3175/2026 WP(C)/ /	RAJA KUMAR SAHOO MP	TUSHAR KANTA NAYAK	1774/2026
139	D-WP(C)/37242/2025 WP(C)/2620/2026	NOTARA GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH MP		1775/2026
140	D-WP(C)/37249/2025 WP(C)/2622/2026	BALUGAON G.P.LEVEL FEDERATION, NAYAGARH MP	VIKRAM TRIPATHY	1776/2026
141	D-WP(C)/3176/2026 WP(C)/ /	NAKUL CHANDRA MOHANTA MP	TUSHAR KANTA NAYAK	1777/2026
142	D-WP(C)/54329/2025 WP(C)/2630/2026	DEBENDRA PATRA MP	ASWINI KUMAR MOHANTY	1778/2026
143	D-WP(C)/50439/2025 WP(C)/2632/2026	SALILA KUMAR RATH MP	DURGA PRASAD PRADHAN	1779/2026
144	D-WP(C)/3183/2026 WP(C)/2684/2026	GANESH PRASAD DAS MP	SUKANTA KUMAR NAYAK (2)	1780/2026
145	D-WP(C)/3183/2026 WP(C)/2684/2026	GANESH PRASAD DAS MP	SUKANTA KUMAR NAYAK (2)	1781/2026
146	D-WP(C)/45338/2025 WP(C)/31538/2025	DR.S.GIRIDARA KUMAR SURABHI MP	DIGAMBARA MISHRA	1782/2026
147	D-WP(C)/45340/2025 WP(C)/31522/2025	DR.NIHAR RANJAN NAYAK MP	DIGAMBARA MISHRA	1783/2026
148	D-WP(C)/45342/2025 WP(C)/31541/2025	DR.ATISH KUMAR SAHOO MP	DIGAMBARA MISHRA	1784/2026
149	D-WP(C)/3161/2026 WP(C)/2713/2026	BHASKAR DAKUA MP	MAHESWAR JATI	1785/2026
150	D-WP(C)/880/2026 WP(C)/1467/2026	CAPITAL ACADEMY OF NURSING, KHORDHA MP	DEBI NARAYAN MOHANTY	1786/2026
151	D-WP(C)/3184/2026 WP(C)/ /	M/S.HIMMAT SELF HELP GROUP, BHADRAKS MP	ASHIM KISHOR PAL	1787/2026
152	D-WP(C)/39191/2024	AMITA PATNAIK	BUDHADEV ROUTRAY, (Sr. Adv.), SUBHADUTTA ROUTRAY, S.SEKHA	

	WP(C)/22754/2024	MP		1788/2026
153	D-WP(C)/51669/2024	DILLIP KUMAR NAYAK (M.S. NAYAK ASSOCIATION)		
	WP(C)/31852/2024	MP		1789/2026
154	D-WP(C)/3188/2026	J.B.GARDEN ASSOCIATION OF ALLOTTEES	BISWAJIT KESWAR JENA	
	WP(C)/ /	MP		1790/2026
155	D-WP(C)/3190/2026	SATYA NARAYAN MEHERA	AMITABH MISHRA	
	WP(C)/ /	MP		1791/2026
156	D-WP(C)/271/2026	SURENDRA KUMAR BIHARI		
	WP(C)/1530/2026	MP		1792/2026
157	D-WP(C)/3146/2026	MANORANJAN MOHARANA	BADRI NARAYAN MOHAPATRA	
	WP(C)/ /	MP		1793/2026
158	D-WP(C)/55459/2025	SUJATA MALLIK	KAISARUN NISHA	
	WP(C)/2159/2026	MP		1795/2026
159	D-WP(C)/3198/2026	JAYAN RAJ MADHI	SAPAN KUMAR PAL	
	WP(C)/ /	MP		1796/2026
160	D-WP(C)/3199/2026	SABITA PANIGRAHI	LAXMAN PRADHAN	
	WP(C)/ /	MP		1797/2026
161	D-WP(C)/18496/2023	M/S. KALINGA CONCRETE PRODUCTS, BBSR	SRIMANATH MISHRA	
	WP(C)/18496/2023	MP		1798/2026
162	D-WP(C)/3201/2026	DR.NILACHAL MISHRA	GYANA RANJAN MAHAPATRA	
	WP(C)/ /	MP		1799/2026
163	D-WP(C)/3202/2026	BHARATI SAHU	LAXMAN PRADHAN	
	WP(C)/ /	MP		1800/2026
164	D-WP(C)/3211/2026	LIFE INSURANCE CORPORATION OF INDIA	ANIGAM NANDA DAS	
	WP(C)/ /	MP		1801/2026
165	D-WP(C)/3212/2026	STATE BANK OF INDIA , STRESSED ASSETS	SUBJECT MISHRANCH(SARB), BHUBANESWAR	
	WP(C)/ /	MP		1802/2026
166	D-WP(C)/3180/2026	JITENDRA KUMAR DAKUA	KRISHNA CHANDRA SAHU	
	WP(C)/2720/2026	MP		1803/2026
167	D-WP(C)/3187/2026	SADASIBA SWAIN	DEBIDUTTA MOHAPATRA	
	WP(C)/2722/2026	MP		1804/2026
168	D-WP(C)/3216/2026	PRATIMA KAR	PRATIK DASH	
	WP(C)/ /	MP		1805/2026
169	D-WP(C)/3224/2026	SESADEB DAS	DIPTI RANJAN MOHAPATRA	
	WP(C)/ /	MP		1806/2026
170	D-WP(C)/3227/2026	SANGEETA KHARBANDA	TUNA SAHU	
	WP(C)/ /	MP		1807/2026
171	D-WP(C)/5248/2025	M/S. CHAKADOLA CONSTRUCTION PVT LTD., SUNDARGARH.		
	WP(C)/4192/2025	MP		1808/2026
172	D-WP(C)/3230/2026	BHAGABAT BEHERA	BHARAT CHANDRA PANDA	
	WP(C)/ /	MP		1809/2026
173	D-WP(C)/3238/2026	MANAGING COMMITTEE, DOBALAPAL HIBANSCH	DOBALAPAL PARTY	
	WP(C)/ /	MP		1810/2026
174	D-WP(C)/44977/2025	ISHWAR SAUNT	SIBA PRASAD PATRA	
	WP(C)/31681/2025	MP		1811/2026
175	D-WP(C)/6388/2025	SASI BEHERA	LAMBODOR ACHARI	
	WP(C)/5194/2025	MP		1812/2026
176	D-WP(C)/3240/2026	GOVINDA CHANDRA NAYAK @ GOVINDA CHANDRA	GOVINDA KISHANJADEO	
	WP(C)/ /	MP		1813/2026
177	D-WP(C)/3241/2026	SAMSAD BEGUM	SAIBRATA RATH	
	WP(C)/ /	MP		1814/2026
178	D-WP(C)/3242/2026	SUMANTA MALLICK	SACHIDANANDA DAS	
	WP(C)/ /	MP		1815/2026
179	D-WP(C)/3245/2026	SUJANTA MALLICK	SACHIDANANDA DAS	
	WP(C)/ /	MP		1816/2026
180	D-WP(C)/50419/2024	SAROJNI JENA		
	WP(C)/30597/2024	MP		1817/2026
181	D-WP(C)/3253/2026	BRAJARAJNAGAR TRUCK OWNERS ASSOCIATION	PRASANTH KUMAR GUPTA	
	WP(C)/ /	MP		1818/2026
182	D-WP(C)/3251/2026	SUKANTA MALLICK	SACHIDANANDA DAS	
	WP(C)/ /	MP		1819/2026
183	D-WP(C)/3256/2026	DASARATHI MALLICK	SACHIDANANDA DAS	
	WP(C)/ /	MP		1820/2026

184	D-WP(C)/3258/2026 WP(C)/ /	DHANANJAYA BARAL MP	TUSHAR KANTA NAYAK	1821/2026
185	D-WP(C)/3262/2026 WP(C)/ /	BASANTA KUMAR JENA MP	TUSHAR KANTA NAYAK	1822/2026
186	D-WP(C)/47/2026 WP(C)/ /	AMRIT LAL SAHU @ SAHOO MP		1823/2026
187	D-WP(C)/3263/2026 WP(C)/ /	GOUTAM MALLICK MP	SACHIDANANDA DAS	1824/2026
188	D-WP(C)/3266/2026 WP(C)/ /	DIPADYOTTAK PATTANAYAK MP	TUSHAR KANTA NAYAK	1825/2026
189	D-WP(C)/3268/2026 WP(C)/ /	MADHUSUDAN JENA MP	TUSHAR KANTA NAYAK	1826/2026
190	D-WP(C)/3270/2026 WP(C)/ /	SUSANTA MALLICK MP	SACHIDANANDA DAS	1827/2026
191	D-WP(C)/33270/2020 WP(C)/33270/2020	PURUSOTTAM DALABEHERA MP		1828/2026
192	D-WP(C)/3271/2026 WP(C)/ /	HIMANSU BHUSAN PRUSTY MP	TUSHAR KANTA NAYAK	1829/2026
193	D-WP(C)/49263/2025 WP(C)/34790/2025	RENUKA PATRA MP	RAJKISHORE SWAIN	1830/2026
194	D-WP(C)/3278/2026 WP(C)/ /	BIJAYA KETAN KHUNTIA MP	TUSHAR KANTA NAYAK	1831/2026
195	D-WP(C)/3276/2026 WP(C)/ /	DHIRA SAHOO MP	PRAYAS MOHANTY	1832/2026
196	D-WP(C)/44118/2025 WP(C)/34075/2025	Dr. LAXMIDHAR BISWAL MP	RITURANJAN CHHOTARAY	1833/2026
197	D-WP(C)/3280/2026 WP(C)/ /	AKSHAYA KUMAR ROUT MP	TUSHAR KANTA NAYAK	1834/2026
198	D-WP(C)/3282/2026 WP(C)/ /	SUSANTA KUMAR PANI MP	TUSHAR KANTA NAYAK	1835/2026
199	D-WP(C)/3281/2026 WP(C)/ /	UNION OF INDIA MP	AJAY KUMAR ROY	1836/2026
200	D-WP(C)/3283/2026 WP(C)/ /	N.BANAMALI REDDY MP	ABHILASH MISHRA	1837/2026
201	D-WP(C)/3285/2026 WP(C)/ /	NILAKANTHA JENA MP	TUSHAR KANTA NAYAK	1838/2026
202	D-WP(C)/3289/2026 WP(C)/ /	MINAKSHI PANDA MP	TUSHAR KANTA NAYAK	1839/2026
203	D-WP(C)/3291/2026 WP(C)/ /	ANADI CHARAN JENA MP	TUSHAR KANTA NAYAK	1840/2026
204	D-WP(C)/3293/2026 WP(C)/ /	SIKHARPUR SERVICE COOPERATIVE SOCIETY, MP	BEYOND HILL, SAHOGGARH	1841/2026
205	D-WP(C)/3298/2026 WP(C)/ /	M/S AASTIK INFRA PROJECT PVT LTD MP	SUNIL MISHRA	1842/2026
206	D-WP(C)/21691/2025 WP(C)/15636/2025	JITENDRA JUED MP	KUNAL KUMAR SWAIN	1843/2026
207	D-WP(C)/40466/2025 WP(C)/27863/2025	PURNA CHANDRA NAYAK MP	MR. D.MOHAPATRA(SR.ADV.), LAXMIKANTA TRIPATHY	1844/2026
208	D-WP(C)/19643/2025 WP(C)/13922/2025	MANAS KUMAR SAHU MP	PRAMOD KISHORE CHAND	1845/2026
209	D-WP(C)/3308/2026 WP(C)/ /	BALARAM SAHOO MP	KUNAL KUMAR SWAIN	1846/2026
210	D-WP(C)/3312/2026 WP(C)/ /	NAKULA CHARAN SAHOO MP	KUNAL KUMAR SWAIN	1847/2026
211	D-WP(C)/3314/2026 WP(C)/ /	SURENDRA KUMAR MUDULI MP	KUNAL KUMAR SWAIN	1848/2026
212	D-WP(C)/3307/2026 WP(C)/ /	JYOTSNA MISHRA MP	ASHOK KUMAR MOHAPATRA	1849/2026
213	D-WP(C)/3323/2026 WP(C)/ /	PRASANT KUMAR TRIPATHY MP	PRASANTA KUMAR NANDA	1850/2026
214	D-WP(C)/3319/2026 WP(C)/ /	JAYANTI DASH MP	RAJIV KUMAR MAHANTA	1851/2026
215	D-WP(C)/3332/2026	ODISHA GRAMEEN BANK, KHANDAGIRI	KHAN MAHMOODUL HASAN NIAMATI	

	WP(C)/ /	MP		1852/2026
216	D-WP(C)/3336/2026	ASHIS PUROHIT @ ASHIS KUMAR PUROHIT	DHIRENDRA KUMAR MOHAPATRA	
	WP(C)/ /	MP		1853/2026
217	D-WP(C)/3340/2026	RAMESH CHANDRA SAHOO	JANAKI KANTA MAHAPATRA	
	WP(C)/ /	MP		1854/2026
218	D-WP(C)/3320/2026	Dr. SUBRAT KUMAR SATAPATHY	SOMA PATNAIK	
	WP(C)/ /	MP		1855/2026
219	D-WP(C)/3344/2026	RAJENDRA KUMAR PATRA	SUBHRANSU BHUSAN MOHANTY	
	WP(C)/ /	MP		1856/2026
220	D-WP(C)/55286/2025	SWAGATIKA BARIK	SRINIVAS MOHANTY	
	WP(C)/2726/2026	MP		1857/2026
221	D-WP(C)/50195/2025	KAMAL KUMAR BEHERA		
	WP(C)/35789/2025	MP		1858/2026
222	D-WP(C)/3350/2026	SUPREME TASK GENERAL HOSPITAL AND	DANESH KUMAR MISHRA, BOLANGIR	
	WP(C)/ /	MP		1859/2026
223	D-WP(C)/3355/2026	M/S KCS PVT.LTD, KHURDA	SUVENDU KUMAR RAY	
	WP(C)/ /	MP		1860/2026
224	D-WP(C)/3364/2026	KAILASH CHANDRA BEHERA	SAMIR KUMAR MISHRA	
	WP(C)/ /	MP		1861/2026
225	D-WP(C)/3367/2026	RINA RANI DAS	BHOJARAJ SETH	
	WP(C)/ /	MP		1862/2026
226	D-WP(C)/51955/2025	JANARDAN ROUT	BAMADEV BARAL	
	WP(C)/2748/2026	MP		1863/2026